## CENTRAL ADMINISTRATIVE TRIBUNAL CALCUTTA BENCH (CIRCUIT AT PORT BLAIR)

No. OA 351/116/2018 MA 351/84/2018 Date of order: 22.6.2018

Present

Hon'ble Mr.S.K.Pattnaik, Judicial Member

Hon'ble Dr. Nandita Chatterjee, Administrative Member

SHAHAJA & ORS.

VS

## ELECTRICITY

For the applicant:

Mr.G.B.Kumar, counsel

For the respondents:

Mr.N.A.Khan, counsel

## O R D E R (ORAL)

## Per Mr.S.K.Pattnaik, Judicial Member

Heard both the ld. Counsel.

- 2. Ld. Counsel for the applicant prays to withdraw the present OA with liberty to file fresh case on filing a better application. Prayer is allowed.
- 3. The OA stands disposed of as withdrawn. There will be no order as to costs.

(DR. NANDITA CHATTERJEE) ADMINISTRATIVE MEMBER (S.K.PATTNAIK) JUDICIAL MEMBER

I.Nath